

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1643 of 2018 IN (RP) DFR NO. 3360 OF 2018
IN APPEAL NO. 175 OF 2015

Dated : 16th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Pragati Power Corporation Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission

& Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Mohit Mudgal for R-2

Ms. Moulshree Shukla for R-4

Mr. R.B. Sharma for R-5

ORDER

The learned counsel Ms. Moulshree Shukla accepts notice on behalf of Respondent No. 4. The learned counsel appearing for the Appellant is granted one week's time to effect service to the Respondent No.6. The learned counsel appearing for the Appellant is directed to serve the entire appeal papers to the learned counsel appearing for the Respondent No.4 during the course of the day.

List the matter on **24.01.2019.**

(Ravindra Kumar Verma)

Technical Member

mk/bn

(Justice N.K. Patil)

Judicial Member